

**Central Administrative Tribunal
Ernakulam Bench**

CP(C) No./180/00068/2019
in OA No.180/00194/2019

Monday, this the 11th day of November, 2019.

CORAM

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member

1. Mukesh Chand Meena, aged 42 years,
S/o Mithaya Lal Meena,
Track Maintainer IV, O/o SSE/P.Way/Nagercoil.
Permanent residence at Khohra,
Khohra, Karauli, Todabhim,Rajasthan-321 611.
2. Mohanan.V, aged 49 years,
S/o Vasu,
Track Mamtainer IV, O/o SSE/P.Way/Mavelikkara.
Residing at Anjanam House, Pallikkal Naduvile Muri.P.O,
Pallickal, Bharanikkavu, Alappuzha-690 503.
3. Boban .S, aged 40 years,
S/o Sahadevan.V,
Track Maintainer,O/o SSE, P.Way, Mavelikkara.
Residing at Sreejith Vilasam, Kottakkeram,
Parippally P.O., Kollam- 691 574.
4. Sandhya Babu, aged 40 years,
W/o G.Babu,
Track Maintainer,
Office of SSE/P.Way, Mavelikkara.
Residing at Sandhya Nivas,
Kappil East, Krishnapuram P.O.,Kayamkulam.
5. Sunitha .M, aged 43 years,
W/o Linu.S,
Track Maintainer IV, O/o SSE/P-Way/Varkala.
Residing at Paithrukam, Kottappuram,
Manchadi Moodu,Chirayinkeezhu P.O.,
Thiruvananthapuram-695 304.
6. Jalajakumari .K, aged 43 years,
W/o Rajan,
Track Maintainer IV, O/o SSE/P-Way/Varkala.

Residing at Raj Nivas, Kalagramam 149A,
Panthukalam, Kodunganoor-P.O., TVM-695 013.

7. Suresh .B, aged 52 years,
S/o K. N. Bhaskara Kurup,
Track Maintainer IV, O/o SSE/P.Way/Mavelikkara.
Residing at Suresh Villa, Punthala, Venmoney,
Chengannur, Alappuzha-689 509.
8. Saji M.T., aged 49 years,
S/o Thankappan,
Track Maintainer SSE/PWAY/KTYM,
Residing at Marutholickal House, Nedumanni.P.O .,
Nedumkunnam,Kottayam-686 542.
9. Ashok.K.Bhaskaran, aged 49 years,
S/o Bhaskaran,
Track Maintainer IV, O/o SSE, P.Way, Kottayam.
Residing at Chithira Bhavan, South Pampady,
Kottayam Dist.- 686 521.
10. Suja T., aged 41 years,
W/o Manoj.K.,
Track Maintainer IV, O/o SSE/P.Way/Kottayam.
Residing at Kaithakkara Veedu, Pannivisha,
Adoor P.O., Pathanamthitta -691 523.
11. Prasad T.V., aged 42 years,
S/o Vasudevan K,
Track Maintainer IV, O/o SSE/P.Way/Kottayam.
Residing at Vaishakham, Kozhuvalloor P.O.
12. Jayan K., aged 55 years,
S/o P.Krishna Pillai
Track Maintainer IV, O/o SSE, P.Way, Kottayam.
Residing at Aiswarya, Haritha Nagar,
Moonamodu, Vattiyoorkmavu P.O.,
TVPMP-695 013.

Petitioners

(Advocate: Ms. Shameena Salahudheen)

versus

1. Sri Sirish Kumar Sinha,
Divisional Railway Manager,
Southern Railway,Trivandrum Division,
Trivandrum-14.

2. Sri Bipin Saini,
Senior Divisional Personnel Officer,
Southern Railway, Trivandrum Division,
Trivandrum-14.

3. Sri Karthik B.,
Senior Divisional Engineer (Coordination),
Southern Railway,
Trivandrum Division,
Trivandrum-14. Respondents

(Advocate: Sri V.A.Shaji, ACGSC

The CP(C) having been heard on 11th November, 2019, this Tribunal delivered the following order on the same day:

O R D E R (oral)

By E.K.Bharat Bhushan, Administrative Member

It is submitted by the counsel for the petitioners that the direction in the order of this Tribunal has been fully complied with.

In view of the aforesaid submission, this CP(C) is closed and notices discharged.

(Ashish Kalia)
Judicial Member

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(E.K.Bharat Bhushan)
Administrative Member

Annexures filed by the petitioners:

Annexure P1: Copy of the order dated 7.6.2019 in OA No.180/00194/2019 passed by this Tribunal.
Annexure P2: Copy of the panel of selected candidates dated 2.7.2019.

Annexures filed by the respondents:

Annexure R1: Copy of the letter No.V/P.536/II/GR.D/Change of category/Vol.VII dated 4.10.2019.
Annexure R2: Copy of Advance Correction Slip No.132 in the IREM Vol.I (1989 Edition).